

**MANIPUR ELECTRICITY REGULATORY COMMISSION
IMPHAL:: MANIPUR**

Email: ercmanipur@gmail.com

No 40/1/2026-MnERC/156-160

Dated Imphal, the 26th March, 2026

To,

The Director
Printing & Stationary
Government of Manipur,
Imphal

Subject : Publication of Notification regarding Constitution of the State Advisory Committee for the State of Manipur in the Manipur Gazette (Extraordinary).


Sir,

I am directed to refer to the above subject and to forward herewith a copy of Notification No. 40/1/2026-MnERC dated 24th March, 2026 regarding the Constitution of the State Advisory Committee for the State of Manipur and it is certified that both the hard copy (ink signed) and the corresponding soft copy are identical.

It is requested that the said notification be published in an Extraordinary issue of the Manipur gazette.

Encl: As stated above.

Yours faithfully,


(Bijananda Chabungbam)
Secretary, MnERC

Copy to:

1. Secretary to Chief Minister, Manipur.
2. Staff Officer to Chief Secretary, Government of Manipur.
3. Chairperson, Manipur Electricity Regulatory Commission.
4. The Commissioner (Power), Government of Manipur

MANIPUR ELECTRICITY REGULATORY COMMISSION (MnERC)

Imphal, Manipur – 795001

NOTIFICATION

Imphal, the 24th March, 2026

No 40/1/2026-MnERC ¹⁴⁹⁻¹⁵⁵ :- In supersession of the earlier notification of even number dated 16th March, 2026 and in pursuance of Section 87 of Electricity Act, 2003 and provision under Joint Electricity Regulatory Commission for the States of Manipur and Mizoram (Constitution of State Advisory Committee and its functions) Regulations, 2010, subsequent to the adoption by Manipur Electricity Regulatory Commission vide notification No. MnERC/Regulations/1/2024 on 8th October, 2024, the Manipur Electricity Regulatory Commission hereby constitute the State Advisory Committee for the state of Manipur with the following composition. The term of the Committee shall be for a period of 2 (two) years with effect from the date of issue of this notification.

1	Chairperson, Manipur Electricity Regulatory Commission.	Ex-officio Chairman
2	Member, Manipur Electricity Regulatory Commission.	Ex-officio Member
3	Secretary, CAF & PD Department, Government of Manipur	Ex-officio Member
4	Managing Director, Manipur State Power Company Limited	Member
5	Managing Director, Manipur State Power Distribution Company Limited	Member
6	Director, Trade Commerce and Industry Department, Government of Manipur	Member
7	Director, Transport Department, Government of Manipur	Member
8	Director Agriculture Department, Government of Manipur	Member
9	Deputy Labour Commissioner, Government of Manipur	Member
10	Director, Manipur Renewable Energy Development Agency (MANIREDA)	Member
11	Dr. Ch. Ibohal, Professor, Manipur Institute of Management Studies, Manipur University	Member

12	Prof. Damodar Nepram, (HoD) Department of Economics, Manipur University	Member
13	Daniel P. Kamsuan, Advocate, Tamenglong District	Member
14	President, All Manipur Power Consumer Association	Member
15	President, All Manipur Entrepreneur's Association	Member
16	President, All Manipur working Journalists' Union, Manipur Press club	Member
17	President, Senior Citizen for Society,	Member
18	President, Consumer Club Manipur	Member
19	President, Tangkhul Hao Art and Culture Council, Ukhrul District.	Member
20	Secretary, Manipur Electricity Regulatory Commission	Member-Secretary

By Order of the Commission,


 (Bijananda Chabungbam)
 Secretary, MnERC

Memo No 40/1/2026-MnERC/149-155
 Copy to:

Dated Imphal, the 24th March, 2026

1. Secretary to Chief Minister, Manipur.
2. Staff Officer to Chief Secretary, Government of Manipur.
3. The Commissioner (Power), Government of Manipur.
4. The Director/, Printing and Stationery, Government of Manipur with a request to publish for Publication in Manipur Gazette (Extraordinary) and to submit 4 (four) copies to this office.
5. Concerned person.
6. Guard file.